

## Annexure 3

Name of Corporate Debtor: Abhinandan Rasayan Private Limited; Date of commencement of CIRP: December 16, 2025; List of creditors as on: 18.05.2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of Creditor	Details of Claim Received					Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Category	Principal	Interest	Total	Principal	Interest	Total	Whether related party?	% of voting share in CoC					
1	Prudent ARC Limited	30.12.2025	Secured	14,93,38,524.40	22,83,15,223.79	37,76,53,748.19	14,93,38,524.40	22,83,15,223.79	37,76,53,748.19	No	100%	0	0	0	0	Secured Financial Creditor. Debt was assigned from Dombivli Nagari Sahakari Bank Ltd to Prudent ARC Limited in the year 2019 & 2021.
<b>Total</b>				<b>14,93,38,524.40</b>	<b>22,83,15,224</b>	<b>37,76,53,748.19</b>	<b>14,93,38,524.40</b>	<b>22,83,15,223.79</b>	<b>37,76,53,748.19</b>		<b>100%</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	

**Security held:** Security Held: Mortgage declaration creating mortgaged on the property being

1. Plot No. J-54 in the Taloja Industrial Area within the limits of Padghe, Taluka Panvel, Distt. Raigad adm. 1800 sq. mtrs owned by borrower company.

2. Plot No. N-31, MIDC, additional ambarnath Indl. Area, Dist. Thane within the village limits of Jambivali and within the limits of ambarnath Municipal Council. Taluka Ulhasnagar, Dist. Thane by adm. 3000 sq. mtrs. With cement roof construction factory shed of 1499.93 sq mtr. Owned by Borrower Company.

3. First charge by way of Hypothecation on the Borrower's all the Current Assets.

4. First charge by way of Hypothecation on the Borrower's all the fixed movable assets

5. First-charge by way of Hypothecation on the Borrower's motor vehicles, tools and accessories, ships, tugs, barges, launches, etc.

## Annexure 7

Name of Corporate Debtor: Abhinandan Rasayan Private Limited; Date of commencement of CIRP: December 16, 2025; List of creditors as on: 18.05.2026

## List of Operational creditors (Government Dues)

(Amount in Rs.)

Sl. No.	Name of Creditor	Details of Claim Received					Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Category	Principal	Interest	Total	Principal	Interest	Total	Whether related party?					
1	Central Goods and Services Tax	15.02.2026	Government Dues (OC)	1,28,89,486.00	86,21,950.29	2,15,11,436.29	1,28,89,486.00	86,21,950.29	2,15,11,436.29	No	0	0	0	0	
2	Employee's State Insurance Corporation	24.04.2026	Government Dues (OC)	1,66,734.00	61,722.00	2,28,456.00	1,66,734.00	61,722.00	2,28,456.00	No	0	0	0	0	
<b>Total</b>				<b>1,30,56,220.00</b>	<b>86,83,672.29</b>	<b>2,17,39,892.29</b>	<b>1,30,56,220.00</b>	<b>86,83,672.29</b>	<b>2,17,39,892.29</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	